

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE Leh

**( ORDER )**

No. 45/PDSJ Leh Dated : 29-9-2018

In compliance to the directions of Hon'ble Supreme Court of India passed in writ petition ( Criminal ) No 113 of 2018 entitled "Afshan Pracha Vs Union of India and Others" and under the provisions of gender sensitization and sexual harassment of women at the High Court and Subordinate courts of Jammu and Kashmir ( prevention, prohibition and redressal ) Regulations 2016, the following committee is constituted under the provisions of Rule 5 of the aforesaid regulations -

- |   |   |                   |
|---|---|-------------------|
| 1 | Mr Dinesh Gupta, Chief Judicial Magistrate Leh        | Presiding officer |
| 2 | Ms Thinles Angmo, Advocate Leh                        | Member            |
| 3 | Mr Gonbo Stobgyal , Advocate Leh                      | Member            |
| 4 | Ms Sarla Chhewang, Member Child welfare Committee Leh | Member            |
| 5 | Ms Tashi Youron, S O District Court Leh               | Member            |
| 6 | Ms Rigzin Chondol, Sr Asstt District Court Leh        | Member            |
| 7 | Dr Tundup Tsawang, Mediator & Social worker Leh       | Member            |

*Sd/-*

( Sunit Gupta )

Principal District & Sessions Judge,

Leh Ladakh.

Copy to :-

*NO. 220/PDSJ Leh dt. 29-9-2018*

- 1 Registrar General, J&K High Court at Srinagar for information
- 2 Mr Dinesh Gupta, Chief Judicial Magistrate Leh
- 3 Ms Thinles Angmo, Advocate Leh
- 4 Mr Gonbo Stobgyal , Advocate Leh
- 5 Ms Sarla Chhewang, Member Child welfare Committee Leh
- 6 Ms Tashi Youron, S O District Court Leh
- 7 Ms Rigzin Chondol, Sr Asstt. District Court Leh
- 8 Dr Tundup Tsewang, Mediator & Social worker Leh

for information & compliance

- 9 Office file